

ITEM NO.33

COURT NO.3

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION(S)(CIVIL) No.683/2017

ANUPAM TRIPATHI & ANR.

PETITIONER(S)

VERSUS

UNION OF INDIA THR. SECRETARY MINISTRY
OF ENVIRONMENT FOREST AND CLIMATE CHANGE & ORS.

RESPONDENT(S)

(FOR ADMISSION and and IA No.105047/2017-PERMISSION TO FILE
ADDITIONAL DOCUMENTS

IA No. 72309/2017 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

Date : 03-03-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s) Petitioner-in-person (NP)

For Respondent(s) Ms. Aishwarya Bhati, A.S.G. (NP)
Ms. Manisha Chava, Adv.
Mr. Gurmeet Singh Makker, AOR
Ms. Ruchi Kohli, Adv.
Mr. Rohit Rao, Adv.
Ms. Arunima Dwivedi, Adv.
Ms. Swarupama Chaturvedi, Adv.
Mr. T.S. Sabarish, Adv.
Mr. Raghav Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Though the petitioner is not present, respondents will
ascertain about reported deaths of the tigers in India.

List the matter after three weeks.

(JAGDISH KUMAR)
COURT MASTER (SH)

(RENU KAPOOR)
ASSISTANT REGISTRAR